

**IN THE HIGH COURT OF JUDICATURE AT PATNA
CRIMINAL APPEAL (SJ) No.258 of 2005**

LAL BABU SETH

... .. Appellant/s

Versus

STATE OF BIHAR

... .. Respondent/s

with

CRIMINAL APPEAL (SJ) No. 368 of 2005

BINOD SETH

... .. Appellant/s

Versus

STATE OF BIHAR

... .. Respondent/s

Appearance :

(In CRIMINAL APPEAL (SJ) No. 258 of 2005)

For the Appellant/s : Mr.Awanish Kumar Pandey

For the Respondent/s : Ms. Abha Singh

(In CRIMINAL APPEAL (SJ) No. 368 of 2005)

For the Appellant/s : Mr.Awanish Kumar Pandey

For the Respondent/s : Ms. Abha Singh

**CORAM: HONOURABLE JUSTICE SMT. G. ANUPAMA
CHAKRAVARTHY**

ORAL ORDER

10 16-03-2026

At the request of the Learned counsel
appearing on behalf of the appellants, list these
appeals on 18.03.2026.

(G. Anupama Chakravarthi, J)

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